

**RAJYA SABHA**  
**STATISTICAL INFORMATION**  
**PERTAINING TO THE 248<sup>th</sup> SESSION**

**[ 31-01-2019 TO 13-02-2019 ]**

1. The 248<sup>th</sup> Session (Budget Session) commenced on Thursday, the 31<sup>st</sup> January, 2019. The Session as scheduled comes to an end today, the 13<sup>th</sup> February, 2019.
2. The Session had 10 sittings in all and the House sat for only more than 3 Hours during the entire Session.
3. The President addressed both the Houses of Parliament assembled together on the 31<sup>st</sup> January, 2019. The Motion of Thanks on the President's Address was adopted without discussion.
4. The Interim Budget, 2019-20, was laid on the Table of the House on 1<sup>st</sup> February, 2019. However, the Interim Budget 2019-20, the Appropriation Bills and the Finance Bill were returned without discussion.
5. 3 Government Bills *namely* the Appropriation (Vote on Account) Bill, 2019; the Appropriation Bill, 2019 and the Finance Bill, 2019 were returned and 2 Government Bills *namely* the Personal Laws (Amendment) Bill, 2019; and the Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2019; were passed. 6 Government Bills, *namely*, the Constitution (One Hundred and Twenty Fifth Amendment) Bill, 2019; the Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2019; the Registration of Marriage of Non-Resident Indian Bill, 2019; the International Financial Services Centre Authority Bill, 2019; the Cinematograph (Amendment) Bill, 2019 and the National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019 were introduced during the Session.
6. The Chair felicitated Shri Pranab Mukherjee and Late Shri Nana Deshmukh, former Members of this House, for being chosen for the conferment of ***Bharat Ratna*** Award for their distinguished service in the field of Public Affairs and Social Work respectively and Late Shri Kuldip Nayyar, a former Nominated Member of this House, Shri Hukmdeo Narayan Yadav, a former Member of this House and a sitting Member of Lok Sabha and Sardar Sukhdev Singh Dhindsa, a sitting Member of this House, for being chosen for the ***Padma Bhushan*** Award for their exemplary work in the field of Journalism and Public Affairs respectively.
7. During the Session, the House made references to the passing away of 3 former Members of the Rajya Sabha.

8. Shri Prakash Javadekar, Minister of Human Resource Development informed the House that after listening to the sentiments of all the Members in the House on the issue of 200 Point Roster in appointments in Universities and Colleges, raised by Prof. Ram Gopal Yadav and other Members, the Government has decided that in case Review Petition filed by the Government against the Order of the Allahabad High Court on the above issue is dismissed, the Government will bring either an Ordinance or a Bill. Till then no recruitment will be made.
9. 16 matters were also raised with the permission of the Chair during the Session.
10. During the Session, 67 Reports/Statements of various Parliamentary Committees including those of the Department-related Parliamentary Standing Committees and Select Committee on Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2018 were presented or laid on the Table of the House.
11. 17 Statements on the status of implementation of the recommendations contained in the Reports of various Department-related Parliamentary Standing Committees were also laid on the Table of the House.
12. Fiscal Policy Statements, 2019-20; Report of the National Commission for Scheduled Tribes (NCST), for the year 2014-15; Report of the Union Public Service Commission (UPSC), for the year 2016-17; Report on Trend and Progress of Housing in India 2017 by the National Housing Bank (NHB), Consolidated Report on the Working of the Public Sector Banks for the year ending 31<sup>st</sup> March, 2018 and few CAG Reports were some of the important Reports/papers that were laid on the Table of the House during the Session.
13. During the Session, 120 Starred Questions and 1242 Unstarred Questions were admitted and answered. Question Hour could not be taken up during the entire Session due to pandemonium and interruptions in the House over one or the other issues.
14. During the Session, more than 40 hours were lost on issues like (a) misuse of CBI in the States of West Bengal and Uttar Pradesh (b) need of 200 point Roster in appointments in Universities and Colleges (c) Rafale deal (d) horse trading of MLAs in Karnataka (e) demand for Special Category status for the State of Andhra Pradesh (f) issue of National Register for Citizens and protest in North Eastern States over the passage of the Citizenship (Amendment) Bill (g) deaths caused due to consumption of illicit liquor in Uttar Pradesh and Uttarakhand *etc.*
15. 57 Members made good use of the recently launched *e*-Notices Portal, as is evident from the 1633 *e*-Notices received during the Session. Out of these, 1543 pertained to Questions, 53 to Matters Raised with permission, 17 to Special Mentions and the remaining ones to various other parliamentary devices.

## Highlights of work transacted during the 248<sup>th</sup> Session – At a glance

<b>Sittings</b>		
Date of issue of Summons		16-01-2019
Duration of the Session		31-01-2019 to 13-02-2019
Number of actual days of sitting		10
Actual Hours of sittings ( <i>excluding recess intervals</i> )		3+ Hrs.
Time lost due to interruptions/adjournments		40+ Hrs.
Time made up by late sittings/skipping lunch recess		-
Date of prorogation of Session		14-02-2019
<b>Questions</b>		
No. of Starred Questions listed		120
No. of Starred Questions answered orally		--
No. of Unstarred Questions answered		1242
Short Notice Questions		-
Half-an-Hour Discussions		-
<b>Government Bills</b>		
No. of Bills introduced		6
No. of Bills withdrawn		-
No. of Bills passed/returned		5
No. of Bills referred to Select Committee		-
No. of Bills under consideration		-
No. of Bills deferred		-
<b>Private Members' Business</b>		
No. of Bills introduced		-
No. of Bills part discussed (Under consideration)		-
No. of Bills withdrawn/negated		-
No. of Resolution part discussed		-
No. of Resolution withdrawn/negated		-
<b>Oath/Affirmation</b>		
No. of Members made and subscribed oath/affirmation		-
<b>Statements by Ministers</b>		
No. of <i>suo motu</i> Statements made/laid by Ministers		-
No. of Statements laid regarding Status of implementation of recommendations contained in the Reports of the Department-related Parliamentary Standing Committees		17
<b>Matters of public importance raised</b>		
No. of Calling Attentions		-
No. of Short Duration Discussions		-
No. of Special Mentions		-
No. of Matters raised with permission		16
Submission by Members		-
<b>Papers Laid on the Table</b>		742